

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1057
ANSWERED ON:25.11.2009
ADMINISTRATIVE REFORMS COMMISSION
Gandhi Shri Feroze Varun

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has taken steps to implement the recommendations of the Administrative Reforms Commission to make the deputation to training institutions more attractive in terms of facilities and allowances;
- (b) if so, the details thereof and the action taken in this regard;
- (c) whether the Government proposes to take steps to foster attitudinal changes in police so as to make them more responsive and sensitive to citizens' needs; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI PRITHVIRAJ CHAVAN)

- (a) and (b): In the 10th Report of the Second Administrative Reforms Commission, the Commission has inter-alia indicated that suitable incentives need to be provided so that the best possible persons are identified and made available to serve as heads and faculty members of training institutions. Government of India, vide Order dated 5.9.2008, has raised
- (i) the 'training allowance' from 15% to 30% of basic pay for trainers drawn from Government, universities and academic institutions working as faculty members other than permanent faculty, in the National/Central Training Academies and Institutes,
 - (ii) the sumptuary allowance to Rs.3500/- per month for the Director or Head of National/ Central Training Establishments and
 - (iii) introduced the 'sumptuary allowance' for Course Directors and Counsellors at the rate of Rs.2500 and Rs.2000 per month respectively. Besides, vide Order dated 5.12.2008, it has been decided to provide 'rent free' accommodation to Faculty and Staff of National/Central Training Academies.

(c) & (d) : The Government is concerned about improving the image of the police force and its accountability. Ministry of Home Affairs set up a Review Committee on Police reforms which has made several recommendations for making the police efficient, responsive and courteous. The 49 recommendations made by the Review Committee cover the broad area of Police reforms which inter -alia includes the following recommendations:-

- (1) Accountability of Police to Public
- (2) Police Complaints Board

These recommendations have been sent to State Govts. for implementation.

The Government is also laying emphasis on proper training, orientation and skill upgradation of police force. The subjects of Gender sensitization, Human Rights, Victimology, concerns of the weaker sections including women and members of Scheduled Castes and Scheduled Tribes are included in the Training Modules. Sardar Vallabh Bhai Patel National Police Academy, Hyderabad organizes training of IPS probationers laying emphasis on the importance of inculcating proper attitude and sensitivity towards people.